

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 33
(To be answered on the 29th January 2026)

REVIVAL OF DHANBAD AIRPORT

33. SHRI DULU MAHATO

Will the Minister of CIVIL AVIATION **नागर विमानन मंत्री** be pleased to state:-

- (a) whether the Government is aware that Dhanbad Airport of Jharkhand was operational between 1980-1987 but has remained closed since 1988 despite repeated assurances of its revival and if so, the details thereof; (b) whether the inauguration of a new passenger waiting hall in October 2008 has resulted in no tangible progress towards restoring air services and if so, the reasons therefor;
- (c) whether proposals invited in 2011 to operate the airport under a PPP model have been ignored or delayed and no concrete outcome has been communicated to the public and if so, the details thereof along with the reasons therefor;
- (d) the corrective measures being taken to ensure transparency and time bound revival of Dhanbad Airport; and
- (e) the time by which the commercial flights are expected to commence under the UDAN scheme for the said airport?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (e): Dhanbad airstrip is owned by the State Government of Jharkhand and it is listed in the list of unserved Airports/Airstrips in the country under the Regional Connectivity Scheme (RCS) - UDAN (Ude Desh Ka Aam Nagrik).

During UDAN 5.2 round, bids have been received for connecting Dhanbad airport via small aircraft that are less than 20-seater. However, while the State Government of Jharkhand was requested to provide its consent and confirmation regarding the availability of land for the operation of small aircraft (2B) and for future expansion to category 3C, the State Government has not given its consent to develop the Dhanbad airport due to land constraints.